

in the denomination of Rs. 10. Longevity of the notes is the primary objective for introduction of plastic notes. This is also another step towards RBI's Clean Note Policy, as banknotes particularly in the lower denominations suffer from excessive soilage and wear and tear due to frequent handling. Plastic substrate has proved to be more resilient than paper. To begin with, one billion plastic notes of the denomination of Rs. 10 will be introduced in a field trial in five cities selected for their geographical and climatic diversity. These cities are Kochi, Mysore, Jaipur, Shimla and Bhubaneswar. The field trial is expected to be launched by the second quarter of 2014. The views of the people at large would be known only after the field trial.

**Non recovery of outstanding loans by Allahabad Bank**

500. SHRI PRABHAT JHA :  
SHRI ARVIND KUMAR SINGH :

Will the Minister of FINANCE be pleased to refer to answer to Unstarred Question 206, dated 6th August, 2013 in the Rajya Sabha and state:

- (a) the reasons for non recovery of outstanding loans from defaulters since several years by Mangawan branch of Allahabad Bank in Rewa District;
- (b) whether Government would recover the defaulted loans from collateral security/guaranty;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the reasons for non issue of recovery certificates for recovery of defaulted loans by said branch; and
- (e) by when the defaulted outstanding loans would be recovered by the above branch?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) to (c) As per the information received from Allahabad Bank, the Mangawan branch is making efforts in recovering the outstanding loan regularly for the last several years and as a result, the Non-Performing Assets (NPA) position of the Branch as on 31.03.13 is Rs. 1.12 crore. The NPA recovery percentage of the branch for last four years are 82.33, 53.88, 26.16 and 53.94 for the years 2009-10, 2010-11, 2011-12 and 2012-13 respectively. Branch is recovering the defaulted loans from the collateral securities of the borrowers and guarantors, wherever available by adopting various recovery measures.

(d) The Branch has already issued recovery certificates for recovery of defaulted loans of all eligible cases.

(e) Regular follow up has been ensured to recover the defaulted outstanding loans. However, it is not possible to indicate a fixed time limit.

**Rise in inflation during October-November, 2013**

501. SHRI RAVI SHANKAR PRASAD :  
SHRI ARVIND KUMAR SINGH :  
SHRI PRABHAT JHA :  
SHRIMATI KUSUM RAI :  
SHRI ALOK TIWARI :

Will the Minister of FINANCE be pleased to state:

- (a) whether there has been steep rise in inflation rate during October and November, 2013;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government would take concrete steps to bring down the inflation and ease the lives of common people;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) and (b) The movement of year-on-year rate of inflation based on wholesale and various retail price indices in the country from April to October 2013 is given in Table 1 below. The inflation rates for all indices are available till October, 2013.

*Table 1 : Year-on-Year inflation rate for all price indices (per cent)*

Indices	Based on wholesale prices	Based on retail prices			
	WPI	CPI-IW	CPI-RL	CPI-AL	CPI-NS
Base	2004-05	2001	1986-87	1986-87	2010
1	2	3	4	5	6
Apr.-13	4.77	10.24	12.15	12.32	9.39
May-13	4.58	10.68	12.50	12.70	9.31
June-13	5.16	11.06	12.65	12.85	9.87